

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.2288 of 2019

Sanjay Kumar Petitioner

---Vs.---

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Avinash Kumar, Advocate
For the Respondent-State : Mr. Ashish Kr.Thakur, AC to AAG-III
For the Respondent Nos.2&3: Mr. Sanjoy Piprawal, Advocate

Order No. : Dated 24th June, 2020

Notice.

Mr. Ashish Kr. Thakur, JC to Mr. Ashutosh Anand, the learned AAG-III appears and waives notice on behalf of the respondent no.1.

Mr. Sanjoy Piprawal, the learned counsel appears and waives notice on behalf of the respondent nos.2 and 3.

Mr. Ashish Kr. Thakur, AC to AAG-III appears for the respondent State.

The respondents are directed to file counter affidavit within four weeks.

Post the matter on 19.08.2020.

Let name of Mr.Sanjoy Piprawal, the learned counsel appear in the cause list on behalf of the respondent nos.2 and 3.

(Sanjay Kumar Dwivedi, J.)

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